# NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

## ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

#### PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.156/BB/ 2017	-	For compliance of office objections raised by registry	252(3)	Sanwa Tec Pvt. Ltd. Vs ROC

## SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

Prinja Joivswal HAVK LOW Parener (8-7-715-44465) 1.

# REPRESENTATION TO WHOM

Petitioneps.

SIGNATURE

#### ORDER

Counsel for Petitioner is present. She reported that, notice was served on ROC-Karnataka, <u>Bangalore</u>. She further reported that, she would file proof about service of notice in the registry. Await ROC report. List it on 21/12/2017.

Member (T)

Member (J)